

(c) whether any time schedule has been fixed by the Government for giving its recommendations; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA): (a) to (d). The Government constituted two Wage Boards One for Journalists and the other for Non-Journalist Newspaper and News-agency employees vide Notifications dated 2.9.1994. The two Wage Boards have a common Chairman, two common independent members and two members each representing employers' and employees' organisations. No time Schedule has been afixed for the submission of recommendations by the Wage Boards.

Howala Operatore

4643. SHRI MOHAN RAWALE :
SHRI SANAT KUMAR MANDAL :

Will the Minister of FINANCE be pleased to state :

(a) whether Government's efforts to check the hawala operators and smugglers who are using their money laundering operations for financing acts of terrorism have become successful;

(b) if so, the details of the achievements made in this regard; and

(c) the steps taken or being taken to check this racket along the Western coastlinn and land borders in the light of the findings of the one-man Vohra inquiry probe into the nexus between criminals and politicians?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). Though cases of violation of the provisions of Foreign Exchange Regulation Act, 1973 (FERA) and Customs Act, 1962 continue to be reported, some success has been achieved in curbing these violations. Foreign exchange is now flowing through official channels to a much larger extent than was the case hitherto.

(c) The report submitted by the Committee under the chairmanship of Shri Vohra is under consideration in the Ministry of Home Affairs.

Joint Operation of Air India and Canadian Airlines

4644. SHRI SARAT PATTANAYAK : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Air India propose to enter into a joint operation with Canadian Airlines to attract more tourists in the country; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). A proposal relating to joint operation with Canadian Airlines on Vancouver/Hong Kong/Delhi sector and vice-versa was

discussed at airline level. The operation is subject to approval of the Hong Kong Authorities.

[Translation]

4645. SHRI DATTA MEGHE :
SHRI PHOOL CHAND VERMA :
SHRI PRABHU DAYAL KATHERIA :
SHRI KUNJEE LAL :
SHRI SHANKARSINH VAGHELA :
SHRI VILASRAO NAGNATHRAO
GUNDEWAR :
SHRI PROBIN DEKA :
SHRI ANNA JOSHI :
SHRIMATI BHAVANA CHIKHLIA

Will the Minister of FINANCE be pleased to state :

(a) the names of the projects being implemented in the country with foreign assistance at present, State-wise;

(b) the amount of foreign assistance provided by the Union Government so far for those projects and the amount provided by the respective State Governments in each case;

(c) the time and cost over run in each case and the steps taken by the Government to minimise the cost and time over run of those projects;

(d) whether the Union Government have received any more proposals from various State Government for seeking financial assistance from International agencies for certain development projects in their respective States;

(e) if so, the details thereof, State-wise and

(f) the action taken by the Union Government thereon in each case?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (f). The information is being compiled and will be laid on the Table of the House.

[English]

Loane to Unemployed SCs/STs/OBCs Youths

4646. SHRI GABHAJI MANGAJI THAKORE .
DR. AMRIT LAL KALIDAS PATEL :

Will the Minister of FINANCE be pleased to state:

(a) the number of unemployed youths belonging to Scheduled Castes/Scheduled Tribes/Backward Classes in Gujarat and U.P., separately, who have applied for bank loans to set up major, medium and small industries during the year 1993-94 and 1994-95 till date; and

(b) the amount of loan sanctioned to such applicants during the above period alongwith the number of such beneficiaries in each of the State, separately?